

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF ADMINISTRATIVE REFORMS & PUBLIC GRIEVANCES)

RAJYA SABHA
UNSTARRED QUESTION NO. 2041
(TO BE ANSWERED ON 08.08.2024)

**IMPLEMENTATION OF RECOMMENDATIONS MADE BY SECOND ADMINISTRATIVE
REFORMS COMMISSION**

2041. SHRI RAJEEV SHUKLA:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government is considering implementation of the recommendations made by the Second Administrative Reforms Commission;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) the details of progress made in this respect; and
- (e) the estimated timeline for the implementation of the same?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (e): The decisions taken on the recommendations of the Second Administrative Reforms Commission were conveyed to concerned Ministries/ Departments in the Government of India and all State Governments/ Union Territory Administrations for taking necessary action for implementation of the accepted recommendations. The implementation of the recommendations is a continuous ongoing process.
